

ORDER:-

In compliance of order of Hon'ble High Court as conveyed vide letter No. 28/RG/Spl./Misc. dated 30.06.2020 and in continuation of this office order dated 14.08.2020, conveyed vide Endst. No. 11092-98 dated 14.08.2020, in order to regulate the filing of the non-urgent cases during the month of August 2020, **upto 31.08.2020** will be as per the enclosed schedule Annexure 'A' and Annexure 'B'. The guidelines already conveyed will also be implemented in toto.

Dated: 21.08.2020



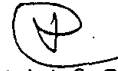
District & Sessions Judge,
Narnaul.

Endst. No. 11287-93/

Dated 21.08.2020 /

Copy forwarded to the following for information and strict compliance:-

1. All the Judicial Officers posted in this Sessions Division.
2. The Deputy Commissioner, Mahendergarh at Narnaul.
3. The Superintendent of Police, Mahendergarh at Narnaul.
4. The District Attorney, Narnaul.
5. The Superintendent, District Jail, Narnaul, Rewari & Gurugram.
6. The President, Bar Association, Narnaul, Mahendergarh and Kanina.
7. Supdt. Gr.II (Judicial)/ System Officer/System Assistant of this office.



District & Sessions Judge,
Narnaul.

Annexure 'A'

Schedule of filing of non-urgent cases relating to the District Court as under:-

Date	Nature of Cases
24.08.2020	MACT and relating MACM, Execution relating to MACT cases along-with other urgent matters and Family Court Matters.
25.08.2020	Civil and Civil Misc. Appeals along-with other urgent matter.
26.08.2020	All criminal cases relating to Session Courts along-with other urgent, criminal matters and Family Court Matters.
27.08.2020	All other Civil original and Misc. matters relating to District Courts such as Arbitration matters, LAC matters.
28.08.2020	MACT and relating MACM, Execution relating to MACT cases along-with other urgent matters. Family Court Matters at Camp Court Mohindergarh
29.08.2020	Civil and Civil Misc. Appeals along-with other urgent matter.
31.08.2020	All criminal cases relating to Session Courts along-with other urgent, criminal matters and Family Court Matters.



District & Sessions Judge,
Narnaul.

Annexure 'B'

Schedule of filing of non-urgent cases relating to the Lower Court as under:-

Date	Nature of Cases
24.08.2020	All Civil suits alongwith other urgent matters.
25.08.2020	All complaints under Section 138 NACT and other complaints under other Acts alongwith other urgent matters.
26.08.2020	All Civil Miscellaneous applications along-with other urgent matters.
27.08.2020	All complaints under IPC along with other urgent matters.
28.08.2020	All Civil suits alongwith other urgent matters.
29.08.2020	All complaints under Section 138 NACT and other complaints under other Acts alongwith other urgent matters.
31.08.2020	All Civil Miscellaneous applications along-with other urgent matters.



District & Sessions Judge,
Narnaul.